

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI P. A. SANGMA) : (a) STC signed a contract on 6-3-1985 with Abu Dhabi Municipality for export of 10,000 M. T. Indian basmati rice of Grade B, as per sealed Sample No. 7, with a firm commitment of 7500 M. T. and 2,500 M T. optional to be exercised by STC within 30 days of the first shipment. The Contract could not be implemented as the foreign buyer cancelled the contract.

(b) STC entered into an agreement for pilot operation of Tuna fisheries with Societa Esercizio Cantieri of Viareggio, Italy to become effective only after the approval of the Board of STC. The STC Board has not approved the proposal and the agreement has lapsed.

(c) Efforts by STC are afoot for export of basmati rice to Abu Dhabi.

Check on export of human skeletons and skulls

655 SHRI MOHD. MAHFOOJ ALI KHAN :
SHRI LALA RAM KEN :
SHRI S.M. GURADDI :

Will the Minister of COMMERCE be pleased to state :

(a) whether Government are aware that despite restrictions on the export of human skeletons and skulls, the export of human skeletons and skulls, including that of small children and selected pieces of bones is being carried out by certain traders; and

(b) if so, the steps taken to stop illegitimate trade ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI P. A. SANGMA) : (a) and (b) Export of Human skeletons and parts thereof is allowed by the Fort Licencing Authorities on production of certificates from (i) Police Authorities not below the rank of the Officer-in-charge of Police Station concerned regarding the

source of procurement which should also indicate the quantity by weight or by number and (ii) foreign buyer that human skeletons are required for biological and medical purposes only. There are adequate safeguards to regulate the the export of this item.

State Governments concerned have also been advised to ensure that there are no malpractices in this respect.

Rise in Wholesale Price Index

659 SHRI S. G. GHOLAP :
SHRI CHINTAMANI PANIGRAHI :
SHRI B. K. GADHVI :

Will the Minister of FINANCE be pleased to state :

(a) the wholesale price index at the end of the each month from April to July, 1985; and

(b) the main reasons for rise in index and action taken by Government to bring it down ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) the requisite information is given below :—

Week ended	Wholesale Price Index (1970-71—100)
27-4-1985	350.2
25-5-1985	351.9(P)
29-6-1985	357.0(P)
13-7-1985 (Latest available)	360.9(P)

(P) Provisional

(b) The rise in the price index during the above period is mainly due to seasonal pressures. The thrust of government's anti-inflationary policy continues to be on effective demand and supply management including strengthening of public distribution system, enforcement of fiscal discipline and keeping the aggregate liquidity in the system under control. The Central